

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : MARG LTD +1
NAME OF THE RESPONDENT(S) : KARAİKAL PORT PVT LTD + 7
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	R. Sankaranarayanan N.P. vijay Kumar	Senior Counsel for	H. J. Ke
	Shona Malin	Counsel for R2 to R5	Shona Malin
	DEV ESWAR J for M/s. Shivakumar & Suresh	Counsel for karaikal port	J. D. J.

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request finally. Put up on 13.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc